



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4713/2015

This the 17th day of December, 2019

Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)

Kavita
Aged about 25 years (Fresh appointment)
D/o Sh. Satyawan Singh
R/o A-45, Gali No. 4, Khajoori Khas
Delhi – 110094.

...Applicant

(By Advocates : Ms. Neetu Mishra with Mr. Satpal Singh)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
Delhi Secretariat
I.P. Estate, New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman
FC-18, Institutional Area
Karkardooma, Delhi -92.

...Respondents

(By Advocate: Mr. K.M. Singh)

ORDER (ORAL)

Mr. S.N. Terdal :

Ms. Neetu Mishra, counsel for applicant submits that the applicant wants to withdraw this OA. Permitted. Accordingly, OA is dismissed as withdrawn.

(A.K. Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

/anjali/